

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

NOTIFICATION

No: 1572/RG/GS

Dated: 17-12-2021

Whereas, advertisement Notice No. 01 of 2021/RG dated 27.04.2021 was issued by the High Court for filling up the 04 vacant posts of Readers in the pay Level- 8 (47600 - 151100).

Whereas, the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff has been pleased to resolve to conduct online Computer Based Written Examination of all the eligible candidates, who have applied for the said post pursuant to the aforementioned Notice, simultaneously at Srinagar and Jammu in near future. The date, time and venue of the said Examination Test will be notified separately.

Whereas, the candidates belonging to the UT of Ladakh, who have applied for the said post pursuant to the aforesaid Advertisement Notice, have an option to appear in online written examination either at Srinagar or Jammu Centre. However, they are required to give their option within two days positively regarding the Examination Centre in which they opt to appear in the examination on the official e-mail Id of the Registrar General, i.e., rg.jkhc@indiancourts.nic.in.

Whereas, the test structure and type of question paper for the said Examination would be as follows:

Test Structure:

- (i) The test will comprise of an online computer based written Examination carrying 85 marks;
- (ii) There will be no cut off point or pass marks in the written examination; instead the candidates shall be called for the interview in the ratio of 5:1 i.e. five candidates against one vacancy on the basis of their merit in the online computer based written examination.
- (iii) The viva-voce/interview shall carry a maximum of 15 marks;
- (iv) The computer based written Examination shall be of 90 minutes duration.
- (v) The question bank shall comprise of 85 questions and each question shall carry one mark.
- (vi) There will be no negative marking.

Criteria/Syllabus:

- (vii) The criteria/syllabus have already been notified vide High Court Order No. 270 of 2021/RG dated 27.04.2021, which is also available on the High Court website.

By Order

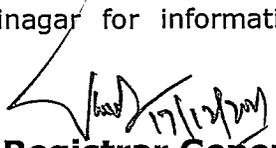

(Jawad Ahmed)
Registrar General
Dated: 17-12-2021

No.: 53716-34/RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
3. Secretary to Hon'ble Mr. Justice Sanjeev Kumar,
4. Secretary to Hon'ble Mr. Justice Puneet Gupta,
..... for information of their Lordships.

5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
.... for information.
6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
.... for information and necessary action.
7. Principal District & Sessions Judges, Leh and Kargil for information and with the request to get the Notification pasted on the Notice Board of the District Court Complexes for general information of all the concerned.
8. Director Information, Jammu with the request to publish the above notification in the two daily News papers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar), Daily Srinagar Times and Weekly Leh Times.
9. Director Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in News and Employment Bulletin.
10. Director All India Radio, Jammu/Srinagar, Leh/Kargil with the request to broadcast the above Notification in News and Employment Bulletin.
11. CPC, eCourts, High Court of J&K and Ladakh, Jammu for uploading the same on the High Court website.
12. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping record of the same.
13. Order file.


Registrar General